

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
STARRED QUESTION NO *543
TO BE ANSWERED ON - 02/04/2026

DEVELOPMENT SCHEMES FOR TRIBAL POPULATION

*543 SHRI BHAJAN LAL JATAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether adequate number of hostels and Ashram schools being operated/available for the tribal population in Karauli and Dholpur districts and if so, the details thereof;
- (b) the status of implementation of skill development schemes for tribals in the said districts;
- (c) whether there is any proposal for establishment/approval of Eklavya Model Residential Schools in the said districts and if so, the details thereof;
- (d) the details of the funds allocated and utilised under the Scheduled Tribe Sub-Plan, district-wise; and
- (e) whether the Government proposes to introduce any special development package for tribal-dominated areas and if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI JUAL ORAM)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Part (a) to (e) of Lok Sabha Starred Question No.*543 for answer on 02.04.2026 regarding Development Schemes for Tribal Population

(a) The Hon' ble Prime Minister has launched a special mega multi-sectoral mission named “Dharti Aaba Janjatiya Gram Utkarsh Abhiyan” (DAJGUA) on 2nd October,2024. The program aims at the holistic and sustainable development of tribal populations in tribal villages through the convergence of schemes of 17 ministries including Ministry of Tribal Affairs’ (MoTA) with 25 interventions. The mission aims to improve access to education, healthcare, and skills for tribal community. The program encompasses a total of 63,843 villages in 549 districts and 2,911 blocks across all tribal-dominated villages in 26 States and 4 Union Territories including 7189 villages in the districts of the State of Rajasthan. **Districts of Karauli and Dholpur are included in DAJGUA District List.**

Under the said scheme, the creation of new hostels and Ashram schools and upgradation of existing facilities is undertaken based on proposals received from the State Governments. As per scheme guidelines, State Government of Rajasthan, prioritize proposals in consultation with the concerned line departments, district authorities, and officials. The prioritized proposals are then submitted by the State Government, as per the scheme guidelines, to the Ministry of Tribal Affairs (MoTA) for consideration by the Project Approval Committee (PAC) constituted for this purpose. **One proposal for additional classroom in one Ashram school in Karauli District, Rajasthan was received in the Ministry.** However, no proposal for Hostels and Ashram Schools has been received from the State of Rajasthan for the district Dholpur.

(b) Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA), the Ministry of Skill Development and Entrepreneurship (MSDE), implements the following intervention/ activity for skilling the tribal population. There is a mission target of 30 skilling centres across the country for training of 1000 Van Dhan Vikas Kendras (VDVKs). 30 Tribal Skilling Centres have already been established in 30 districts across country with enrolment of 22,768 beneficiaries in 1131 batches. Further, 300 VDVKs have been sanctioned and there is progress in 264 VDVKs. There is one sanctioned Skill Centre in the State of Rajasthan which has been inaugurated at Jaipur.

(c) As on 28.02.2026, across the country, 723 EMRSs have been sanctioned / land has been made available by the respective State Governments. out of which 499 EMRSs are functional, the construction of 400 EMRSs buildings has been completed and 323 are under construction.

01 EMRS (EMRS Ranoli) has been sanction in Karauli District, Todabhim Block of Rajasthan and as reported by the State Society, the said EMRS is functional with a total enrolment of 311 students in Academic Year 2025-26.

No EMRS has been approved in Dhoplur District of Rajasthan as none of the blocks in the districts fulfil the above-mentioned twin criteria for establishment of EMRSs.

(d) The details of the funds allocated and utilised under the schemes run by Ministry of Tribal Affairs during last two years (2023-24 & 2024-25) is as per **annexure 1.**

(e) At present, no such proposal is under consideration in the Ministry of Tribal Affairs.

Annexure I

Annexure referred to in reply to part (d) of the Lok Sabha Starred Question No. 543 for 02.04.2026 on “Development Schemes for Tribal Population”

The details of funds and beneficiaries under various schemes for Scheduled Tribes during recent financial years by the Ministry under the schemes/programmes is as follows:

Details of funds under Pre Matric Scholarship Scheme:

*State implemented the scheme from their own fund

Details of Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Pre-Matric Scholarship for ST students										
(₹ in crore)										
Sl. No.	Name of the State/UT	F.Y. 2023-24			F.Y. 2024-25			F.Y. 2025-26		
		Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
1	Andaman & Nicobar	-	-	173	0.10	0.10	281	-	-	-
2	Andhra Pradesh	57.00	57.00	0	30.77	30.77	0	-	-	-
3	Arunachal Pradesh	-	-	2852	-	-	2831	-	-	-
4	Assam	1.88	1.88	4353	1.00	1.00	8075	-	-	-
5	Bihar	-	-	8451	-	-	15139	-	-	16820
6	Chhattisgarh	52.50	52.50	44837	-	-	27171	-	-	39476
7	DNH & DD	-	-	1273	-	-	1162	-	-	-
8	Goa	0.53	0.53	1670	0.36	0.36	1698	-	-	-
9	Gujarat	62.00	62.00	121083	9.23	9.23	124886	-	-	-
10	Himachal Pradesh	1.10	1.10	2616	-	-	3260	0.93	-	3520
11	Jammu & Kashmir	-	-	2548	-	-	8371	1	-	12974
12	Jharkhand	57.00	57.00	114519	-	-	129142	-	-	0
13	Karnataka	34.00	34.00	97191	7.00	7.00	104211	13.94	-	109365
14	Kerala	4.36	4.36	8331	1.00	1.00	10980	0.75	-	0
15	Ladakh	-	-	2228	0.40	0.40	2029	1	-	2207

16	Madhya Pradesh	-	-	259997	53.05	53.05	212347	75.87	-	260118
17	Maharashtra*	-	-	-	-	-	-	-	-	-
18	Manipur	-	-	3470	-	-	3916	-	-	-
19	Meghalaya	-	-	5590	0.70	0.70	6149	5.06	-	8742
20	Mizoram	3.07	3.07	8911	-	-	8807	2.73	-	9300
21	Nagaland							-	-	0
22	Odisha	-	-	106691	29.50	29.50	122029	43.55	-	125832
23	Puducherry	-	-	11	-	-	14	-	-	-
24	Rajasthan	-	-	76272	22.36	22.36	57037	-	-	59888
25	Sikkim	-	-	62	-	-	377	0.04	-	509
26	Tamil Nadu	3.62	3.62	17557	0.60	0.60	19178	8.13	-	19514
27	Telangana	1.50	1.50	2460	0.00	0.00	-	-	-	-
28	Tripura	-	-	11601	6.92	6.92	12597	2.23	-	13857
29	Uttar Pradesh	-	-	2329	-	-	3211	-	-	-
30	Uttarakhand	0.15	0.15	902	0.70	0.70	812	-	-	-
31	West Bengal	29.89	29.89	21789	-	-	24333	-	-	974
	Total	308.60	308.60	929767	163.69	163.69	910043	155.23	-	683096

*State implemented the scheme from their own fund

Details of funds under Post Matric Scholarship Scheme:

Details of Fund Released and Beneficiaries to State Governments/UT Administrations thereof under the Scheme of Post-Matric Scholarship for ST students										
(₹ in Crore)										
Sl.No.	Name of the State/UT	F.Y. 2023-24			F.Y. 2024-25			F.Y. 2025-26		
		Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
1	A.& N. Islands	-	-	193	0.10	-	311	0.00	-	0
2	Andhra Pradesh	114.71	114.71	79780	120.00	120.00	67888	184.08	-	93225
3	Arunachal Pradesh	80.00	80.00	42417	100.00	100.00	45125	100.01	-	49638
4	Assam	35.00	35.00	58774	79.71	79.71	77350	0.00	-	0
5	Bihar	-	-	1444	4.43	4.43	3428	0.00	-	3771
6	Chhattisgarh	71.25	71.25	40552	70.00	70.00	34022	81.78	-	119804
7	DNH DD	4.04	4.04	1053	4.90	4.90	1627	0.00	-	0
8	Goa	5.27	5.27	3274	5.00	5.00	3163	5.31	-	3240
9	Gujarat	350.00	350.00	226456	231.22	231.22	233161	1,080.14	-	220000
10	Himachal Pradesh	-	-	4390	5.00	5.00	4937	15.25	-	5416
11	Jammu & Kashmir	7.46	7.46	7319	9.95	9.95	15309	14.02	-	23159
12	Jharkhand	53.11	53.11	148676	200.00	200.00	65104	0.00	-	165000
13	Karnataka	225.56	225.56	123707	125.00	125.00	125823	246.27	-	132874
14	Kerala	46.89	46.89	13731	29.00	29.00	13034	62.36	-	13509
15	Ladakh	5.96	5.96	9413	35.00	35.00	8969	35.08	-	10215
16	Madhya Pradesh	350.00	350.00	353486	250.00	250.00	326410	558.28	-	710910
17	Maharashtra	570.36	570.36	139165	117.81	117.81	144785	379.09	-	146554
18	Manipur	30.00	30.00	33542	25.00	25.00	32275	27.07	-	37116
19	Meghalaya	85.00	85.00	76755	145.08	145.08	73902	236.00	-	81292
20	Mizoram	25.00	25.00	31685	24.00	24.00	28471	46.35	-	31254
21	Nagaland	35.00	35.00	42485	62.00	62.00	41793	23.10	-	48059
22	Odisha	135.64	135.64	213957	294.00	294.00	230366	562.59	-	252391
23	Puducherry	-	-	11	0.00	0.00	10	0.00	-	0
24	Rajasthan	220.00	220.00	168516	350.00	350.00	-	114.99	-	164475
25	Sikkim	-	-	1849	6.00	6.00	2411	6.07	-	0
26	Tamil Nadu	20.00	20.00	25216	25.00	25.00	28273	26.33	-	31239
27	Telangana	112.50	112.50	131505	152.50	152.50	131032	0.00	-	0
28	Tripura	40.00	40.00	33678	74.94	74.94	33506	42.73	-	36855
29	Uttar Pradesh	10.00	10.00	9676	15.00	15.00	10427	0.00	-	0
30	Uttarakhand	1.88	1.88	3972	2.70	2.70	3853	7.45	-	4429
31	West Bengal	34.06	34.06	37760	35.00	35.00	29528	0.00	-	0
	Total	2668.69	2668.69	2064437	2598.34	2598.34	1816293	3,854.36	-	2384425

Funds released and Utilization reported by State Governments during the years from 2023-24 to 2025-26 under Proviso to Article 275(1) of the Constitution is as under (Rs in lakh):

S. No.	State	Funds Released for FY 2023-24	Utilization reported for FY 2023-24	Funds Released for FY 2024-25	Utilization reported for FY 2024-25	Funds Released for FY 2025-26	Utilization reported for FY 2025-26
1	Andhra Pradesh	0.00	0.00	9841.55	0.00	3282.05	NA
2	Arunachal Pradesh	6740.00	6740.00	10030.00	0.00	6362.50	NA
3	Assam	3294.12	1978.52	4286.23	1600.00	3413.85	NA
4	Bihar	871.24	614.88	524.00	149.01	1230.57	NA
5	Chhattisgarh	15676.77	6310.26	14506.46	0.00	4232.43	NA
6	Goa	150.00	0.00	479.91	72.35	367.79	NA
7	Gujarat	4584.77	3383.94	2727.27	1325.32	7514.00	NA
8	Himachal Pradesh	1696.45	456.95	2244.23	1573.78	632.15	NA
9	Jharkhand	14299.82	1960.42	5147.06	0.00	0.00	NA
10	Karnataka	4070.00	377.56	4730.26	0.00	0.00	NA
11	Kerala	1910.44	0.00	395.81	0.00	0.00	NA
12	Madhya Pradesh	15741.70	6680.32	9183.585	199.22	5038.55	NA
13	Manipur	2456.35	2150.93	1981.32	1006.00	1784.89	NA
14	Meghalaya	3127.29	2958.18	2217.40	0.00	3466.79	NA
15	Mizoram	2897.97	2437.76	2143.80	141.20	3393.56	NA
16	Nagaland	5020.11	4118.63	2050.50	0.00	1759.59	NA
17	Odisha	6870.56	2001.08	10107.95	0.00	10976.03	NA
18	Rajasthan	8940.07	6846.31	4626.61	2776.93	6206.73	NA
19	Sikkim	1754.38	1639.85	4485.06	632.92	596.35	NA
20	Tamil Nadu	650.49	0.00	2019.665	481.64	800.00	NA
21	Telangana	5169.00	5169.00	13797.00	0.00	3526.00	NA
22	Tripura	4226.39	3517.27	4151.82	1641.14	895.09	NA
23	Uttarakhand	1353.63	0.00	1829.90	0.00	522.06	NA
24	Uttar Pradesh	964.05	939.20	0.00	0.00	775.15	NA
25	West Bengal	4744.40	3750.38	3549.61	1936.54	2833.76	NA
TOTAL		117210	64031.42	117057	13536.05	69609.89	NA

*Provisional

Status of Funds released under Special Central Assistance to Tribal Sub-Scheme/Pradhan Mantri Adi Adarsh Gram Yojana

(Rs. In Lakh)

SI No.	States	2023-24		2024-25*		2025-26	
		Total Release	UC Received	Total Release	UC Received	(UC) Awaited	Bills closed on SNA SPARSH in 2025-26
1	Andhra Pradesh	0	0	0	0	3551.17	0.00
2	Arunachal Pradesh	0	0	0	0	0	0.00
3	Assam	7182.38	7182.38	5186.19	3591.19	2533.35	938.35
4	Bihar	0	0	0	0	1272.08	0.00
5	Chhattisgarh	0	0	0	0	18389.92	0.00
6	DNDD	0	0	0	0	173.23	0.00
7	Goa	0	0	0	0	0	0.00
8	Gujarat	0	0	0	0	7446.09	0.00
9	Himachal Pradesh	0	0	0	0	207.0375	207.04
10	J & K	0	0	0	0	0	0.00
11	Ladakh	0	0	0	0	0.002	0.00
12	Jharkhand	0	0	0	0	18327.73	0.00
13	Karnataka	0	0	0	0	823.59	726.81
14	Kerala	61.19	0	30	0	56.08	0.00
15	Madhya Pradesh	0	0	0	0	8427.29	0.00
16	Maharashtra	0	0	0	0	5804.598	0.00
17	Manipur	0	0	0	0	298.47	0.00
18	Meghalaya	0	0	0	0	1323.07	0.00
19	Mizoram	1112.01	1112.009	1468	1468	934.01	934.01
20	Nagaland	0	0	3827.44	3827.43	1926.74	1926.73
21	Odisha	3044.42	1380.15	0	0	4868.933	2238.58
22	Rajasthan	0	0	0	0	2073.925	0.00
23	Sikkim	0	0	0	0	0	0.00
24	Tamil Nadu	855.805	854.27	461.37	0	673.7448	662.44

25	Telangana	0	0	1646	1646	0	0.00
26	Tripura	2737.23	2425.01	0	0	169.89	0.00
27	Uttarakhand	0	0	0	0	0	0.00
28	Uttar Pradesh	0	0	0	0	1288.74	0.00
29	West Bengal	0	0	0	0	0	0.00
Total		14993	12953.82	12619	10532.62	80569.69	7633.96

.*Provisional

DETAILS OF FUND RELEASED FUNDED DURING THE YEAR 2023-24 to 2025-26 UNDER THE SCHEME OF GRANT IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES'

State	2023-24	2024-25*	2025-26
ANDHRA PRADESH	92,19,195	2,49,08,336	1,33,43,336
ARUNACHAL PRADESH	2,05,73,970	6,39,09,130	4,89,16,036
ASSAM	1,21,74,669	2,84,47,458	2,15,59,020
CHHATTISGARH	1,40,64,345	2,50,83,435	44,36,253
DELHI	-	17,41,684	5,83,764
GUJARAT	2,99,16,753	3,38,78,601	2,70,65,175
HIMACHAL PRADESH	4,37,21,847	5,78,27,196	40,78,917
JAMMU AND KASHMIR	-	49,27,900	43,750
JHARKHAND	9,18,75,560	26,66,31,494	7,96,29,697
KARNATAKA	2,47,33,453	5,20,86,241	3,35,45,260
KERALA	7,52,581	1,86,74,546	1,94,34,001
LADAKH	84,53,665	1,81,79,325	57,10,052
MADHYA PRADESH	9,75,55,785	14,38,54,200	6,22,55,070
MAHARASHTRA	10,47,52,678	15,50,50,058	8,39,26,194
MANIPUR	4,06,08,780	6,57,29,456	3,42,31,394
MEGHALAYA	9,14,83,144	20,17,33,500	13,47,52,079
MIZORAM	38,69,288	1,58,84,697	40,47,167
NAGALAND	-	-	7,85,475
ODISHA	40,95,84,484	28,85,47,778	27,79,01,308
RAJASTHAN	2,17,67,514	4,98,95,356	2,69,55,114
SIKKIM	53,15,775	1,17,10,789	35,28,135
TAMIL NADU	3,77,29,224	1,89,10,022	3,21,24,994
TELANGANA	96,97,708	2,08,03,209	43,54,111
TRIPURA	42,08,501	1,86,63,129	1,32,78,446
UTTAR PRADESH	51,02,760	1,40,36,096	42,13,639
UTTARAKHAND	44,30,032	98,68,091	8,49,106
WEST BENGAL	11,67,79,436	13,90,18,273	2,98,41,635
Total	1,20,83,71,147	1,75,00,00,000	97,13,89,128

*Provisional

DETAILS OF BENEFICIARIES FOR THE YEAR 2023-24 to 2025-26 UNDER THE SCHEME OF GRANT IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES'

State	2023-24	2024-25*	2025-26
ANDHRA PRADESH	39963	41324	41324
ARUNACHAL PRADESH	233564	25933	13038
ASSAM	44174	86573	-
CHHATTISGARH	11818	11665	-
DELHI	50	-	-
GUJARAT	44321	69650	41908
HIMACHAL PRADESH	1292	1292	-
JAMMU AND KASHMIR	140	-	-
JHARKHAND	170439	138865	44330
KARNATAKA	49330	70359	42102
KERALA	93886	91596	23681
LADAKH	606	5025	-
MADHYA PRADESH	4652	3341	1450
MAHARASHTRA	27938	37040	10709
MANIPUR	15357	16043	900
MEGHALAYA	65571	120752	71900
MIZORAM	6415	6514	-
NAGALAND	-	57	-
ODISHA	33511	46559	19369
RAJASTHAN	2084	1319	562
SIKKIM	274	174	-
TAMIL NADU	79911	95909	62645
TELANGANA	7989	8333	7995
TRIPURA	765	755	494
UTTAR PRADESH	234	234	100
UTTARAKHAND	199	127	-
WEST BENGAL	136637	130990	42943
Grand Total	1071120	1010429	425450

Amount of loan disbursed by NSTFDC and beneficiaries: (Rs in lakhs)

S l. N o.	State	2023-24		2024-25*		2025-26	
		Amount	No. of benefic iaries	Amount	No. of benefic iaries	Amount	No. of benef iciaries
1	Andhra Pradesh	5551.49	27221	6039.21	12899	5	750
2	Andaman & Nicoba r Islands	0	0	0	0	0	0
3	Arunachal Pradesh	25.77	13	17.88	17	0	0
4	Assam	40.02	43	24.24	21	5	341
5	Bihar	3.06	3	0	0	0	0
6	Chhattisgarh	227.29	503	499.43	4837	784.31	3439
7	Dadra & Nagar Hav eli	4.55	6	0	0		
8	Goa	0.22	1	0	0		
9	Gujarat	2810.12	11848	4931.39	18461	2335.64	7831
10	Haryana			0	0		
11	Himachal Pradesh	2.19	2	30.6	33	232.03	549
12	Jammu & Kashmir	295.19	106	1102.49	409	1522.60	476
13	Jharkhand	684.25	1703	247.45	135	897.53	997
14	Karnataka	853.41	1003	1854.44	1368	10	390
15	Kerala	446.74	258	684.8	567	481.18	718
16	Lakshadweep			73.53	13		
17	Madhya Pradesh	1759.58	828	1660.72	1582	1872.10	1522
18	Maharashtra	2523.52	1528	567.76	1005	2032.77	1607
19	Manipur	235.49	174	102.8	65	22.70	20
20	Meghalaya	475.91	1193	298.09	112	433.09	1474
21	Mizoram	6856.69	4573	6948.28	3529	4175.70	1487
22	Nagaland	1199.77	771	627.08	282	0	0
23	Odisha	362.35	17025	883.56	15045	153.00	7524
24	Rajasthan	712.22	885	130.16	1091	0	0
25	Sikkim	34.23	27	201.63	46	0	0

26	Tamil Nadu	3265.67	7327	1210.39	6437	928.84	6183
27	Telangana	3218.52	11369	5174.31	10777	5450.05	16773
28	Tripura	2014.62	2234	1695.98	569	615.47	356
29	Uttarakhand	32.59	8	1.92	2	50.44	9
30	Uttar Pradesh	3.37	4	85.81	628	1343.52	4412
31	West Bengal	1526.59	4486	2233.75	8828	24130.38	56944

*Provisional

Details of funds released and utilization certificates, year-wise and State-wise, under Development of PVTGs

(Rs. in lakh)

S.N	Name of State	2023-24		2024-25	
		Fund Released	UC Submitted	Fund Released	UC Submitted
1	Andhra Pradesh	0.00	0.00	0.00	0.00
2	A & N Islands	0.00	0.00	0.00	0.00
3	Bihar	0.00	0.00	0.00	0.00
4	Chhattisgarh	0.00	0.00	0.00	0.00
5	Gujarat	0.00	0.00	0.00	0.00
6	Jharkhand	0.00	0.00	0.00	0.00
7	Karnataka	0.00	0.00	0.00	0.00
8	Kerala	0.00	0.00	0.00	0.00
9	Madhya Pradesh	0.00	0.00	0.00	0.00
10	Maharashtra	0.00	0.00	0.00	0.00
11	Manipur	0.00	0.00	0.00	0.00
12	Odisha	0.00	0.00	0.00	0.00
13	Rajasthan	0.00	0.00	0.00	0.00
14	Tamil Nadu	0.00	0.00	2723.11	0.00
15	Telangana	0.00	0.00	2746.87	0.00
16	Tripura	0.00	0.00	207.95	0.00
17	Uttar Pradesh	0.00	0.00	0.00	0.00
18	Uttarakhand	0.00	0.00	0.00	0.00
19	West Bengal	0.00	0.00	1631.05	0.00
	Grand Total	0.00	0.00	7308.98	0.00

Details of funds released and utilization certificates under PMJANMAN, year-wise and State-wise, for MPCs

(Rs. in Cr)

State	Funds released during 2023-24	UC submitted	Funds released during 2024-25	UC submitted	Funds released during 2025-26	UC submitted	Bills closed on SNA SPARSH during 2025-26
ANDHRA PRADESH	14.97	14.97	5	4.9	27.52	-	7.15
BIHAR	-	-	-	-	2.1	-	0
CHHATTISGARH	8.52	7.9	-	-	-	-	7
GUJARAT	1.66	-	4.37	-	-	-	2.10
JHARKHAND	0.62	0.62	1.5	-	16.42	-	4.51
KARNATAKA	3.33	3.33	10.26	10.26	15.4	14.47	14.81
KERALA	2.29	-	-	-	-	-	0.88
MADHYA PRADESH	25.99	20.82	-	-	-	-	12.87
MAHARASHTRA	12.47	12.47	5	4.65	27.56	-	11.82
MANIPUR	-	-	-	-	3.3	-	0
ODISHA	12.68	12.68	23.92	1	-	-	1.92
RAJASTHAN	3.33	3.33	3.44	1.91	-	-	1.29
TAMIL NADU	5.2	5.2	20.67	15.24	-	-	5.07
TELANGANA	2.91	-	13.24	-	-	-	4.63
TRIPURA	4.57	4.57	7.5	7.5	-	-	5.76
UTTAR PRADESH	0.83	-	-	-	-	-	1.08
UTTARAKHAND	0.62	0.62	4.78	1.59	1.8	-	0.87
Total	99.99	86.51	99.68	47.05	94.1	14.47	81.74

Details of funds released under the Scheme of ‘Support to Tribal Research Institutes’ during 2023-24 to 2025-26

(Rs. in lakh)

S.No.	State	Fund Released		
		2023-24	2024-25*	2025-26
1	Andaman and Nicobar	0.00	0.00	9.90
2	Andhra Pradesh	125.00	0.00	59.85
3	Arunachal Pradesh	48.63	150.00	400
4	Assam	0.00	270.00	90.13
5	Bihar	0.00	99.00	38.56
6	Chhattisgarh	250.00	1100.00	93.50
7	Goa	50.57	200.00	150.41
8	Gujarat	0.00	250.00	0
9	Himachal Pradesh	0.00	125.00	99.00
10	Jammu And Kashmir	770.85	100.00	200.00
11	Jharkhand	417.03	200.00	318.93
12	Karnataka	0.00	200.00	190.62
13	Kerala	0.00	300.00	103.93
14	Ladakh	0.00	99.00	0.00
15	Madhya Pradesh	143.08	600.00	395.11
16	Maharashtra	0.00	250.00	28.61
17	Manipur	0.00	140.00	259.25
18	Mizoram	550.00	723.14	212.29
19	Nagaland	400.00	600.00	287.69
20	Odisha	600.00	600.00	200.00
21	Rajasthan	0.00	0.00	368.00
22	Sikkim	0.00	200.00	420.85

23	Tamil Nadu	25.00	300.00	2667.81
24	Telangana	0.00	1300.00	49.22
25	Tripura	25.00	300.00	114.59
26	Uttar Pradesh	0.00	0.00	399.99
27	West Bengal	0.00	0.00	313.01
28	Meghalaya	0.00	100.00	300.00
29	Uttarakhand	948.01	793.86	339.22
	Total	4353.17	9000.00	8110.47

*Provisional

Fund Status Related to DAJGUA from FY 2024-25 to FY 2025-26
(Scheme was implemented on 01.10.2024).

(Rs in Lakhs)

S No	State	Fund Released under SNA in 2024-25	Fund Released under SNA & SNA Sparsh in 2025-26
1	Andhra Pradesh	0	6172.50
2	Arunachal Pradesh		1873.75
3	Assam	13519.69	1186
4	Bihar		682.28
5	Chhattisgarh	3654.74	1866
6	Goa	0	0
7	Gujarat	0	8792.28
8	Himachal Pradesh	1368.73	47.60
9	J&K	0	3921.00
10	Jharkhand	0	11137.41
11	Karnataka	0	2877.50
12	Kerala	0	1169.25
13	Ladakh	0	50
14	Madhya Pradesh	9136.88	6798.50
15	Maharashtra	0	22388.08
16	Manipur	0	1748.25
17	Mizoram	0	0
18	Nagaland	678.40	483.80
19	Odisha	17422.80	1253.55
20	Rajasthan	0	8374.0
21	Sikkim	0	974.38
22	Tamil Nadu	1987.75	230.50
23	Telangana	0	4319.30
24	Tripura	0	1143.51
25	Uttar Pradesh	0	443.76
26	Uttarakhand	0	146.11
27	West Bengal	0	442
	Total	47768.99	88521.31

**YEAR WISE FUNDS RELEASED FOR THE ESTABLISHMENT AND OPERATION OF
EMRS from FY 2023-24 to FY 2025-26**

Rs. In lakhs

S.No	Name of the State/UT	2023-24	2024-25	2025-26 (upto 28.02.2026)
1	Andhra Pradesh	10,795.05	23,669.35	22,990.25
2	Arunachal Pradesh (NE)	693.91	2,021.21	4,504.37
3	Assam (NE)	2,732.67	10,654.29	11,458.52
4	Bihar	8.95	34.12	1,948.30
5	Chhattisgarh	15,888.89	86,649.55	44,234.16
6	Dadra & Nagar Haveli	163.45	353.32	458.57
7	Gujarat	15,667.55	27,444.15	23,065.08
8	Himachal Pradesh	829.76	1,616.71	1,505.72
9	Jammu & Kashmir	891.40	824.19	1,564.64
10	Jharkhand	23,915.13	64,305.31	58,776.47
11	Karnataka	2,677.67	7,933.24	4,416.73
12	Kerala	249.00	1,252.21	1,493.90
13	Ladakh	800.00	17.41	400.00
14	Madhya Pradesh	13,157.19	37,339.69	42,298.44
15	Maharashtra	8,525.91	30,489.87	20,122.96
16	Manipur	3,044.92	2,397.58	15,755.94
17	Meghalaya (NE)	21,014.66	31,942.72	11,403.80
18	Mizoram	1,242.52	14,619.30	3,501.15
19	Nagaland	18,377.12	698.27	855.10
20	Odisha	48,934.80	64,965.47	60,895.45
21	Rajasthan	13,687.79	14,322.63	12,905.70
22	Sikkim	1,118.83	1,058.36	1,296.03
23	Tamil Nadu	1,099.80	1,738.95	2,797.39
24	Telangana	14,276.17	16,813.70	16,063.43
25	Tripura	6,670.35	11,728.87	17,687.35
26	Uttar Pradesh	624.14	1,384.63	1,434.71
27	Uttarakhand	1,537.53	3,880.32	2,777.18
28	West Bengal	1,869.70	1,789.50	900.00
Total		2,30,494.85	4,61,944.93	3,87,511.34

State wise and year wise EMRSs students details since inception of NESTS, as reported by the respective State/UT from FY 2023-24 to FY 2025-26 is as under:-

Sl. No	State / UT	2023-24	2024-25	2025-26 (as on 06.03.2026)
1.	Andhra Pradesh	8810	9891	10710
2.	Arunachal Pradesh	451	734	932
3.	Assam	NR	NR	300
4.	Bihar	NA	NR	286
5.	Chhattisgarh	21943	24767	27411
6.	Dadra & Nagar Haveli and Daman & Diu	300	346	408
7.	Gujarat	11066	11525	11878
8.	Himachal Pradesh	794	902	1013
9.	Jammu & Kashmir	577	900	1181
10.	Jharkhand	3202	3257	8380
11.	Karnataka	4236	4523	4437
12.	Kerala	862	969	1065
13.	Madhya Pradesh	23084	25056	25457
14.	Maharashtra	9010	10092	11361
15.	Manipur	1435	1440	1723
16.	Meghalaya	NA	NA	308
17.	Mizoram	1197	1892	2399
18.	Nagaland	712	744	747
19.	Odisha	9625	11530	13392
20.	Rajasthan	8375	9603	10885
21.	Sikkim	1254	1248	1250
22.	Tamil Nadu	2226	2490	2909
23.	Telangana	8194	9282	10182
24.	Tripura	1994	2094	2476
25.	Uttar Pradesh	652	890	1056
26.	Uttarakhand	963	1105	1261
27.	West Bengal	2879	3056	3157
	Grand Total	123841	138336	156564
